

## Annexure-5

Name of the Corporate Debtor: Shree Ganesh Jewellery House (I) Limited; Date of Commencement of Liquidation: 14.09.2018; List of Stakeholders as on: 01.11.2024

## List of Operational Creditors (Government Dues)

(Amount in ₹)

Sl No	Details of Claimant		Details of Claims received		Details of claims admitted					Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	whether lien/ attachment removed? (Yes / No)	% share in total amount of claims admitted					
1	Deputy Commissioner of Commercial Tax (Audit)-3.5, Bangalore	State Govt.	02/12/2019	53,867,111.00	53,865,111.00	0	0	0	0.07%	0	0	2,000.00	0	1. The Deputy Commissioner of Commercial Tax (Audit)-3.5 filed an application before the Hon'ble National Company Law Tribunal, Kolkata Bench for condonation of delay of filing of claims and the same was approved by the Hon'ble Bench vide Order dated 13.03.2020. 2. The claim has been verified based on the Assesment Orders dated 13.04.2017, 08.03.2018, 06.03.2018, 08.03.2018, 06.03.2018, 08.03.2018 and 06.02.2018
2	Dy. Commissioner of Income Tax, Kolkata	State Govt.	19/07/2018	1,271,853,298.00	1,271,853,298.00	0	0	0	1.73%	0	0	-	0	Admitted during CIRP
3	Assistant Commissioner Park Street Division, Kolkata South CGST & CX committee	Central Govt.	19/07/2018	176,857,954.00	176,857,954.00	0	0	0	0.24%	0	0	-	0	Admitted during CIRP
4	The Development Commissioner, Manikanchen SEZ, Department of Commerce	State Govt.	05/07/2024	17,710,000,000.00	17,710,000,000.00	0	0	0	24.14%	0	0	-	0	Claim acceptance allowed by NCLT, Kolkata Bench vide order dated 05-07-24
	<b>Total</b>			<b>19,212,578,363.00</b>	<b>19,212,576,363.00</b>				<b>26.19%</b>			<b>2,000.00</b>		



ANUP KUMAR SINGH  
LIQUIDATOR

IP Registration No.- IBB/I/PA-001/IP-P00153/  
2017-2018/10322